

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 16.

C.P. (IB)/3591(MB)2019

CORAM:

**SHRI. SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Ms Shilpa Interiors**

**Vs**

**Wadhawan Holding Private Limited**

**For the OC :** Adv. Sanket Singh.

**For the CD :** Absent.

**IBC under Sec. 9**

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**ORDER**

The matter has already been posted on **18.09.2023**. Hence, list on **18.09.2023 for final hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//